

Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED
CIN : U24129KA1994PTC016040
Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS
Summary as on 14th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

Amount in Rs.

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC					
1	VWF Industries Private Limited	02.07.2025	3,07,200	-	Operational	-	-	No	-	-	-	3,07,200	-	Note 1
Total			3,07,200									3,07,200		

1. The rental agreement dt 30th Jan. 2023 does not contain any provisions relating to claims in respect of default in payment of rent / and treatment of revocation of rent free period (Feb 23 to Apr 23) & compensation claim (50% of rent for 6 months from Feb 23 to Jul 23). Since, the balance dues have been adjusted against the rental deposit, the claim admissible is NIL.